

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH, PATNA

O.A.No.: 327/96

Date of decision: 12.12.96

Ganesh Kumar Vidyarthi : Applicant.

vrs.

The Union of India & Ors. : Respondents.

Counsel for the applicant. : Shri N.P.Sinha.

Counsel for the respondents : : None.

C O R A M

Hon'ble Mr. K.D.Saha, Member(Administrative)

Hon'ble Mr. D.Purkayastha, Member (Judicial)

O R D E R

Hon'ble Mr. K.D.Saha, Member(A):

Heard the learned counsel for the applicant on the question of admission.

2. This application is directed against non-appointment of the applicant on the post of EDDA, Nadaul S.O. in Patna Postal Division although the applicant got higher marks than the respondent no.6 who has been appointed. It is further stated that the applicant fulfilled all the conditions for the said appointment but ignoring his claim respondent no.6 has been appointed to the post. The applicant is stated to have submitted a representation to the Chief Post Master General (Respondent no.2), Bihar Circle, Patna, vide Annexure-A/7, dated 01.01.1996, but to no effect.

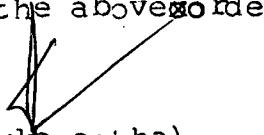
3. After going through the averments on record and considering the submissions made, we are of the view that this application can be disposed of by giving a direction to respondent no.2 to consider and dispose of

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the representation of the applicant as at Annexure-A/7 by <sup>a</sup> reasoned and speaking order.

4. Accordingly, we direct the respondent no.2 (CPMG, Bihar Circle, Patna) to consider and dispose of the representation as at Annexure-A/7, dated 01.01.1996 within three months from the date of receipt of a copy of this order alongwith a copy of the O.A.No.327/96, which the applicant shall submit before the respondent no.2 within a month from today.

5. The application is disposed of accordingly with the above order.

  
(D. Purkayastha)  
Member (J)

  
(K.D. Saha)  
Member (A)

SKJ